

26.07.2007**CP 15/2006 (OA No. 203/1999) with MA
318/2006****Mr. P.N. Jatti, Counsel for applicant.****Mr. Sushil Sharma, Counsel for respondents.**

Learned counsel for the respondents submitted that the order of this Tribunal dated 02.08.2000 passed in OA No. 203/1999 has been complied with.

Accordingly, this Contempt Petition is dismissed. Notices issued to the respondents is hereby discharged.

(J.P. SHUKLA)
MEMBER (A)

(KULDIP SINGH)
VICE CHAIRMAN

AHQ

(KULDIP SINGH)
VICE CHAIRMAN

(J.P. SHUKLA)
MEMBER (A)